

## Allahabad Bench

CA No. 516/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: M/s MAA Ambe Teckno Com Industries Ltd & Ors V/s ROC

SECTION OF THE COMPANIES ACT: 441 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Udai Chandani	Adv.	Applicant	Udai Chandani
2.	Pradeep Singh Sisodia	CGSC	ROC	Pradeep Singh

CA NO. 516/ALD/2019

Sh. Udai Chandani, Advocate for the Applicant and Sh. Pradeep Singh Sisodia, CGSC for the ROC are present.

Perusal of earlier order of this Court dated 21.12.2020, shows that time was granted to the CGSC for the ROC for filing reply, but no reply has been filed till date. Let the same be filed by the next date fixed.

Accordingly, put up on 29.04.2021 before the Regular Court.

Dated : 22.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Md. Zaid  
(Stenographer)